

(b) whether these rights vary in different Cantonments?

**The Deputy Minister of Defence (Sardar Majithia)** : (a) Wherever any land is owned and possessed by a landholder in a Cantonment, he enjoys full proprietary rights.

(b) These rights are governed by the laws of the respective States in which the Cantonments are situated.

**Shri H. G. Vaishnav** : May I know whether in some of the cantonments now these owners are turned into tenants and their rights are curtailed ?

**Sardar Majithia** : As I said, they are governed by the State laws.

**Shri H. G. Vaishnav** : May I know if there is some litigation also in this respect and people are fighting and a representation has been made to the Defence Ministry that the rights of ownership should not be changed into tenancies ?

**Sardar Majithia** : Naturally, when the conditions are changed, people do fight, but they have to conform to the laws of the State which are on a socialistic basis.

**श्री भक्त दर्शन** : क्या यह सत्य है कि इन भूमियों के जो नियम हैं उनके संशोधन के बारे में कई महीनों में विचार किया जा रहा है, और क्या मैं जान सकता हूँ कि आखिरी फैसला होने में अभी और कितने महीने लगेंगे ?

**Sardar Majithia** : Not so far as the agricultural land is concerned. Probably the Member is referring to the other land to which the question does not refer.

### जल को मृदु बनाने के लिए संयंत्र

\*२२८२. श्री के. सी० सीधिया : क्या प्राकृतिक संशोधन और बंशानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) जल को मृदु बनाने के लिये राष्ट्रीय भौतिक प्रयोगशाला में लगाये गये संयंत्र का आविष्कार उस प्रयोगशाला में किया गया है ;

(ख) उस संयंत्र का निर्माण करने और स्थापित करने में कुल कितना व्यय हुआ ;

(ग) क्या ऐसा संयंत्र विदे. से मंगाया जा सकता है ; और

(घ) यदि हां. तो उस संयंत्र पर क्या लागत लगेगी ?

**The Deputy Minister of Education (Dr. K. L. Shrimali)** : (a) No, Sir. It was designed at the Fuel Research Institute, Jeaigora, and was fabricated at the National Physical Laboratory.

(b) Rs. 5,000/- approximately.

(c) and (d) Yes, Sir. Plants of the same capacity working on similar principle but using different water-softening materials can be obtained from foreign firms for about Rs. 20,000/- each.

**श्री के० सी० सीधिया** : इन संयंत्रों की आवश्यकता किस उद्योग में पड़ती है ?

**डा० के० एल० श्रीमाली** : इसमें से एक पदार्थ निकलता है जिससे पानी को हल्का किया जाता है ।

**श्री० सी० सीधिया** : क्या इन संयंत्रों की आवश्यकता देश के और उद्योगों में भी पड़ती है ?

**डा० के० एल० श्रीमाली** : जी हां, कई इन्डस्ट्रीज में इसकी आवश्यकता पड़ती है ।

**Shri P. C. Bose** : May I know what is the recurring cost per year of this plant for softening water ?

**Dr. K. L. Shrimali** : I am afraid I cannot give the information. I shall need notice for it.

**Shri S. C. Samanta** : May I know whether it is a fact that this Fuel Research Institute has manufactured a chemical complex which will lessen the cost, so that there will be no necessity for this plant ?

**Dr. K. L. Shrimali** : They have developed a material known as "Carbion" and it is being used for softening water.

### Army Service

\*2283. **Shri P. L. Kureel** : Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Army Service is not drawing proper type of candidates to its fold, as it does not offer a suitable career ;

(b) if so, the steps proposed to be taken to attract and retain capable career personnel ;

(c) whether Government have seen the "Womble Committee Report"; and

(d) if so, the nature of the action proposed ?

**The Deputy Minister of Defence (Sardar Majithia) :** (a) Government have no reason to think that the Army service is not drawing the proper type of candidates.

(b) Does not arise.

(c) Yes, Sir.

(d) No action is considered necessary.

**Shri P. L. Kureel :** May I know whether it is due to the fact that the pay scales and allowances of the men and officers in the Armed Forces have considerably gone down after partition; that a great percentage of the officers is badly in debt?

**Mr. Speaker :** I could not understand the last part of the question.

**Shri P. L. Kureel :** Is it not a fact that a great number of these officers are badly in debt?

**The Minister of Defence (Dr. Katju) :** I do not think so. I think my hon. friend is misinformed.

**Shri P. L. Kureel :** Do Government propose to appoint a commission to enquire into this question which is very important?

**Dr. Katju :** I do not think it is necessary.

**Shri Nambiar :** May I know whether the Government are proposing to increase the pay scale of the O.Rs. which at present is considered to be very low ?

**Dr. Katju :** The question will be considered.

**Shri Nambiar :** I want to know whether the Government are proposing to increase the pay scale of the O.Rs., that is, other ranks, which at present is considered to be very low.

**Dr. Katju :** The question has been raised. I would like to have notice of this question, for the present.

#### Welfare Extension Project

\*2286. **Shri Sanganna :** Will the Minister of Education be pleased to state:

(a) Whether it is a fact that the Central Social Welfare Board has requested the Planning Commission to establish an independent organisation to evaluate the working of its Welfare Extension Projects; and

(b) if so, how the matter stands ?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) :** (a) Yes, Sir.

(b) The Planning Commission has accepted the proposal of the Central Social Welfare Board and details are being worked out by them.

**Shri Sanganna :** May I know whether the Social Welfare Board has made this suggestion because it is not able to cope with the increased work in the social welfare activity?

**Dr. M. M. Das :** In the ninth meeting of the Central Social Welfare Board, the Chairman herself emphasized the need for an independent evaluation of the welfare extension projects already functioning so as to assess the measure of success that has been achieved so far. So, unanimously the proposal was adopted to request the Planning Commission to set up an organisation or a committee or something like that which will take up this evaluation work.

**Shri Sanganna :** May I know whether the Adarsh Grameen Mahila Sangh recently formed with its headquarters in New Delhi, has made any suggestion for the improvement in the working of the Social Welfare Board?

**Dr. M. M. Das :** We have no information.

**Shri S. N. Das :** Before this new organisation is set up, what is the present arrangement to supervise the work that is being done in various parts of the country with the funds given by the Central Board ?

**Dr. M. M. Das :** These extension projects are implemented by implementing committees. Then, there are State Board which keep an eye over this implementation, and then the Central Board is there. There are inspectors appointed who occasionally go to the place and examine the work on the spot.

#### Ordnance Officers (Civilians)

\*2287. **Shri Ramchandra Reddi :** Will the Minister of Defence be pleased to state :

(a) Whether it is a fact that many Ordnance Officers (Civilians) working in various Ordnance Depots have been retrenched or are likely to be retrenched in 1955-56;

(b) whether in view of the expansion and reorganisation of Ordnance Factories, the question of their retrenchment has been reconsidered; and

(c) the reasons for creating 4 categories for retrenchment in Ordnance Officers (Civilians) whereas only 3 categories were provided for retrenchment by